

(c) what is Government's reaction in regard to the increase in naval force by U.S.A.?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Currently two U.S. aircraft carrier task forces are believed to be operating in the Indian Ocean area, including the Arabian Sea.

(c) India has consistently opposed Great Power Military presence in the Indian Ocean area. There has been a sharp increase in the US military presence in the Indian Ocean in the recent past. We have voiced our opposition to this both at the UN and other international fora as the presence of outside powers introduces tensions and conflict in our neighbourhood and constitutes a threat to peace and stability. India is working with other Non-Aligned as well as littoral and hinterland States with a view to implementing the 1971 UN Resolution on the concept of the Indian Ocean as a Zone of Peace.

जूनियर डाक्टरों की समस्याओं का समाधान

3712. श्री राजू प्यारे पनिया: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली में जूनियर डाक्टरों की समस्याओं के किसी समाधान पर सरकार विचार कर रही है;

(ख) यदि हाँ, तो सरकार उनकी समस्या का समाधान कब तक खोज लेगी;

(ग) क्या यह सच है कि कुछ जूनियर डाक्टरों ने अपनी समस्या को लेकर घात्मकता तक कर ली है;

(घ) यदि हाँ, तो कितने ऐसे डाक्टरों ने घात्मकता की है क्या सरकार इनकी समस्या के समाधान के लिए कोई ठोस कार्य-

बाही कर रही है ताकि ऐसी दुर्घटनाएँ भविष्य में न हों; और

(ङ) यदि हाँ, तो तत्संबंधी झोरा क्या है और यदि नहीं तो इसके क्या कारण हैं?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर):

(क) और (ख). जूनियर डाक्टरों की मांगों के बारे में सरकार और दिल्ली के जूनियर डाक्टर्स फेडरेशन के बीच 1-9-81 को एक समझौता हुआ था। यह समझौता पर्याप्त रूप से लागू किया जा चुका है।

(ग) प्रश्न के भाग (क) और (ख) के सिलसिले में सरकार को किसी घात्मकता के मामले की जानकारी नहीं है।

(घ) और (ङ). ये प्रश्न नहीं उठते।

Creation of Legal and Treaties Division

3713. SHRI MOOL CHAND DAGA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether one of the objects in creating the Legal and Treaties Division was the publication of treaties;

(b) if so, how many treaties have been published so far, yearwise;

(c) how many are proposed to be published in future; and

(d) if they have not been published so far, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The principal object of creating the Legal and Treaties Division in 1958 in the Ministry of External Affairs was to deal with the questions of international law and the law of treaties. In 1958, publication of treaties was included as one